

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.1255
ANSWERED ON 10.02.2020**

**IMPLEMENTATION OF PRASAD SCHEME IN ANDHRA PRADESH AND
JHARKHAND**

**1255. SHRI KURUVA GORANTLA MADHAV:
SHRI SANJAY SETH:**

Will the Minister of TOURISM be pleased to state:

- (a) whether the Pilgrimage Rejuvenation and Spirituality Augmentation Drive (PRASAD) scheme of the Government has been implemented in Andhra Pradesh and Jharkhand;**
- (b) if so, the location-wise details thereof;**
- (c) whether the Government of Andhra Pradesh and Jharkhand has submitted any proposal under the PRASAD scheme;**
- (d) if so, the location-wise details along with the actions taken by the Government so far in this regard and the outcome thereof; and**
- (e) the reaction of the Government thereto?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI PRAHLAD SINGH PATEL)**

(a) to (e): Details of the projects approved for the states of Andhra Pradesh and Jharkhand under Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD) scheme is as follows:

A. Andhra Pradesh

- (i) “Development of Amaravati Town, Guntur District as a Tourist Destination” sanctioned in 2015-16 at the cost of Rs.28.36 Crore. The amount of Rs. 22.69 Crore has been**

released so far. The project is completely executed at present.

- (ii) **“Development of Srisailam Temple” sanctioned in 2017-18 at the cost of Rs.47.45 Crore. The amount of Rs.37.96 Crore has been released so far. The project is likely to be completed by end of Feb. 2020.**

B. Jharkhand

- (i) **“Development of Baidyanathji Dham, Deoghar” sanctioned in 2018-19 at the cost of Rs.39.13 Crore. About 20% physical progress has been there in execution of the project at present.**

This is to inform that Submission of projects under ‘PRASHAD’ Scheme is a continuous process. The projects under the scheme are identified for development in consultation with the State Government/ Union Territory Administrations and are sanctioned subject to availability of funds, submission of suitable Detailed Project Reports, adherence to scheme guidelines and utilization of funds released earlier.
